

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 251 OF 2017

Dated: 13th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Nabha Power Limited

... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri

Ms. Rhea Luthra

Mr. Ashwin Ramanathan for R-2

ORDER

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same on or before 14.03.2018 after serving copy on the other side.

List the matter on **02.04.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**